

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).39/2007

(From the judgement and order dated 27/11/2006 in CRLR No. 401/1998
& final judgment and aorder dated 27.11.2006 in Crl.r. No. 402/1998 of
The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

BHOLU RAM

Petitioner(s)

VERSUS

STATE OF PUNJAB & ANR.

Respondent(s)

(With appln(s) for stay)
(FOR FINAL DISPOSAL)

Date: 07/12/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER
HON'BLE MR. JUSTICE ALTAMAS KABIR

For Petitioner(s) Mr. Rishi Malhotra,Adv.

For Respondent(s) Mr. Seeraj Bagga, Adv.
Mr. Kuldip Singh,Adv.

Mr. P.N. Puri ,Adv
Ms. Reeta Dewan Puri, Adv.
Mr. Dhiraj, Adv.

UPON hearing counsel the Court made the following
ORDER

List after Christmas vacation.

[Charanjeet Kaur]
Court Master

[Vinod Kulvi]
Court Master